

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3951
ANSWERED ON:22.08.2003
INCLUSION OF CASTES
VARKALA RADHAKRISHNAN

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government have received a proposal from the Government of Kerala for including certain castes in the list of Scheduled Tribes;
- (b) if so, the details thereof indicating population and habitations of the people of these castes; and
- (c) the decision taken by the Union Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) Yes, Sir.

(b) The Government of Kerala has recommended for inclusion/exclusion/modification etc. of 59 communities in the list of ST of Kerala. The population data are available only in respect of communities notified as Scheduled Tribes. Since the communities recommended by the State Government have not yet been notified as Scheduled Tribes, their population and habitation data are not compiled.

(c) 33 communities of Kerala have already been included in the list of Scheduled Tribes vide the Scheduled Castes and Scheduled Tribes Order (Amendment) Act 2002. The remaining recommendation of the Govt. of Kerala have been processed as per modalities approved for deciding such claims.